

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of November, 2020.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	208	1	101	3	0	0	309	4
Addl. District & sessions Judge kailashahar, Unakoti District.	22	0	86	6	0	0	108	6
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	114	0	0	0	0	0	114	0
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	76	0	307	56	295	0	678	56
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	144	5	259	13	437	0	840	18
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	48	0	133	0	42	0	223	0
Judicial Magistrate 2 nd Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	28	0	154	53	234	4	416	57

No.F.14(A)(71)-DJ/U/M-9/2018-20/ 4144

Dated, Kailashahar
The 4th Dec., 2020

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.

404/12/2020
District & Sessions Judge
Unakoti District, Kailashahar.